

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C) No.2454 of 2020**

CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : M/s Shubham Gautam &
Baibhaw Gautam, Advocates
For Respondent no.1: Mr. Sajan Poovayya, Sr. Advocate &
Mr. Indrajit Sinha, Advocate
For Respondent no.2: Ms Shreesha Sinha, A.C. to ASGI
For Respondent no.4: Mr. Manoj Tandon, Advocate

Order No.02

Date: 10.09.2020

This case is taken up through video conferencing.

Heard Mr. Shubham Gautam, learned counsel for the petitioner, assisted by Mr. Baibhaw Gautam, Advocate; Mr. Sajan Poovayya, learned senior counsel for the respondent no.1, assisted by Mr. Indrajit Sinha, Advocate; Ms Shreesha Sinha, learned A.C. to ASGI appearing on behalf of respondent no.2; and Mr. Manoj Tandon, learned counsel for the respondent no.4.

Put up this case under the heading "**For Orders**" on 11th September, 2020.

Sanjay/

(Rajesh Shankar, J.)